

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 46(ND)15
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016**

**NAME OF THE COMPANY: M/s. Sh. Parminder Singh Shegal & ors. V/s. M/s. Premium
Acres Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

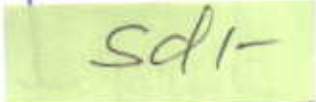
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Suman Doral	Advocate	Petitioners	
2.	KPS Kohli	/ Adv.	Respondent-3.	fil
3.	Milan Singh Negi			
4.	Ashutosh Gupta	Adv.	Petitioner	

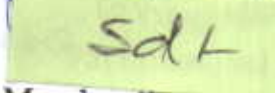
ORDER

Affidavit has been filed by the petitioner in terms of the previous order.

Ld. Counsel for the petitioner may file his rejoinder, if any.

To come up on 19.08.2016.


(Ina Malhotra)
Member (Judicial)


Member (Judicial)